

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 5356/2023 In C.P. (IB)/4563(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

NAME OF THE PARTIES: - IA 5356/2023 Kailash T. Shah
IN THE MATTER OF
Ultratech Cement Ltd
V/s
Jaatvedas Construction Co Pvt Ltd

Section: 30 U/s 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.5356/2023: -

Present: -

Adv. Shyam Kapadia a/w Adv. Aniruth Purusothaman Applicant.

The matter is listed for clarification. Counsel for the applicant clarified the same. Heard and **Reserved for order.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)